

state:

(a) whether Government are negotiating with the French Combine for financing and technological assistance for 390 MW Dulhasti Project; and

(b) since when these negotiations are going on and when the work of this project is expected to start?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) and (b). Negotiations were conducted with the two foreign consortia who had submitted offers for execution of Dulhasti HE Project on a turn-key basis. On the basis of these negotiations and evaluation of the two offers, a Letter of Intent was placed by the National Hydroelectric Power Corporation on a French Consortium on 2.12.1986 for turn-key execution of the project in a period of 57 months. Further negotiations with the Consortium for finalising the contract are in progress. Meanwhile, National Hydroelectric Power Corporation is carrying on work for constructing infrastructural facilities required for the execution of the project.

TV tubes plant of Bharat Heavy Electricals Ltd.

3149. DR. DATTA SAMANT: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Bharat Heavy Electricals Ltd. (BHEL) had set up a plant for manufacturing TV tubes about three years ago;

(b) the total expenses involved in set-

ting up this plant; and

(c) when the production of this plant is expected to turn up in the market?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) No, Sir.

(b) and (c). Do not arise.

Companies Registered and Closed

3150. DR. DATTA SAMANT: Will the Minister of INDUSTRY be pleased to state:

(a) the number of companies registered under the Companies Act during December, 1987 and 1988 to-date and the share capital involved; and

(b) the number of companies closed during the above period, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The number of Companies limited by shares, registered under the Companies Act, 1956, during December, 1987 and January, 1988 was 1472 and 1342 respectively. The authorised share capital of the companies registered during December, 1987 was Rs. 198.03 crores and of those registered during January, 1988 was Rs. 228.58 crores. Data for February, 1988 are not yet available.

(b) The number of companies which ceased functioning either by going into liquidation or as their names were struck off under Section 560(5) of the Companies Act, 1956 during December, 1987 and January, 1988 is shown below:-

<i>State/Union Territory</i>	<i>December, 1987</i>	<i>January, 1988</i>
1	2	3